



**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 20.01.2026 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

**IN THE MATTER OF : M/s MQ Networks Pvt Ltd**  
**PETITION NUMBER : CP(IBC)/188(CHE)/2023**  
**APPLICATION NUMBER : 1) Cont.P(IBC)/29/CHE/2025**  
**2) IA(I.B.C)/2031(CHE)2025**

**ORDER**

**306.1) Cont.P(IBC)/29/CHE/2025 in CP(IBC)/188(CHE)/2023**

Present : Ld. Representing Counsel Ms.S.Swathi for the Applicant.

None appeared for the Respondent.

If the Respondent fails to appear during the next hearing, bailable warrant will be issued to enforce his attendance.

List the Application for hearing on **10.03.2026**.

**306.2) IA(I.B.C)/2031(CHE)2025 in CP(IBC)/188(CHE)/2023**

Present : Ld. Representing Counsel Ms.S.Swathi for the Applicant.

None for the Respondent.

This is an Application seeking replacement of Resolution Professional of the Corporate Debtor. The replacement of RP has been recommended by CoC at its meeting held on 31.10.2025 with 100% voting. In this case CoC recommended Mr. Pathukasahsaram Raghunathan Raman as RP. However as per the memo





filed by the Applicant on 14.01.2026, it is stated that Mr. Pathukasahsaram Raghunathan Raman has been suspended by IBBI. Therefore we appoint CA Sudhir GS, Registration No.IBBI/IPA-001/IP-P -02744/2022-2023/14183, AFA valid upto 31.12.2026 as RP with immediate effect and erstwhile RP is directed to hand over all the records related to the Corporate Debtor to the newly appointed RP within 7 days from the date of this order.

Accordingly, IA is allowed and disposed of.



-Sd-

**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-

**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

Certified to be True Copy

NATIONAL COMPANY LAW TRIBUNAL CHENNAI	
Order No. / Date :	1A/18C/2031/2025
Certified Copy made Available on :	16/02/2026
Applied for Certified Copy (Applicant / Respondent)	On 13-02-2026
Certified Copy issued on	09-03-2026

C.A Applicant Sudhir G.S  
(For - RP)

*R. Srinivas*  
16/02/2026  
JOINT REGISTRAR  
NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CORPORATE BHAVAN, 3rd FLOOR,  
29, RAJAJI SALAI, CHENNAI-600 001.

